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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1831/2003

M.A.No. 1527/2003

Thursday, this the 24th day of July, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri Govindan S. Tampi, Member (A)

1. I.P.S. Kohli  
s/o Shri Chat Singh  
(Group 'C' employees)  
r/o B-181, Fateh Nagar  
New Delhi
2. Smt. Promila Gupta  
w/o Shri Babu Ram Gupta  
r/o X-3721, Shanti Mohalla  
Ganesh Nagar, Delhi-31
3. Shri Manjit Singh  
s/o Shri Pritam Singh  
r/o 1/9224 Gali No.7  
West Rohtash Nagar, Shahdara  
Delhi-32
4. Smt. Kanta Kalyan  
w/o Shri Om Prakash  
r/o 20-B, Pkt B, LIG, DDA Flats  
Shahdara, Delhi
5. Smt. Jaswinder Kaur  
w/o Harbhajan Singh  
r/o C-233, Albert Square, Gole Market  
New Delhi
6. Shri Kashmir Singh Thiran  
s/o Late Shri G.L.Thiran  
r/o Flat no.123, MIG Flats  
Pocket-B, Phase II, Sector 14  
Dwarka, New Delhi
7. Smt. Sarita Arora  
w/o Shri Hakikat Rai  
r/o FA-14, Mansarovar Garden  
New Delhi-15
8. Smt. Sunder Lata Gupta  
w/o Shri Vinod Kumar  
r/o A-1/26-A, Uttam Nagar  
New Delhi
9. Shri Amar Prakash  
s/o Shri Durga Prasad  
r/o 81, Navin Park, Shyam Park Extn.  
Shahibabad, Ghaziabad
10. Smt. Amita Kochhar  
w/o Shri S.C.Kochhar  
r/o Flat No.2, Plot No.59  
Jai Lakshmi Apartments  
IP Extension, Delhi

(2)

11. Shri Ramesh Kumar Sharma  
s/o Late Shri K.N.Sharma  
R/o A-3/201, Sector-7  
Rohini, Delhi
12. Smt. Asha Rani  
w/o Shri T.K.Garg  
R/o 137-C, Pocket-A  
Mayur Vihar-II  
Delhi-91
13. Shri P.S.Rana  
s/o Shri Alam Singh  
r/o III/47, Moti Bagh (North West)  
New Delhi-21
14. Shri Kripal Singh  
s/o Shri J.S.Manral  
r/o Sector V/109, R.K.Puram  
New Delhi
15. Smt. Anjala Toppo  
w/o Shri Coincelius Toppo  
r/o F-7/B, Ayanagar, Phase-VI  
New Delhi
16. Smt. Kamlesh Sarin  
w/o Shri Y.P.Sarin  
r/o Sector VIII/422, R.K.Puram  
New Delhi
17. Shri S.S.Gehlawat  
s/o Shri Hukam Singh  
r/o C-39, Karam Pura  
New Delhi
18. Shri G.D.Sharma  
s/o Shri M.M.Sharma  
r/o A-11, Dayanand Colony  
Lajpat Nagar-IV  
New Delhi-24

..Applicants

(By Advocate: Shri S.K.Gupta)

Versus

1. Union of India  
Ministry of Finance  
Department of Revenue  
North Block, New Delhi
2. Chairman  
Central Board of Excise & Customs  
Ministry of Finance  
Department of Revenue  
North Block, New Delhi
3. Director General  
Directorate General of Inspection  
Customs and Central Excise  
Drum Building, IP Estate  
New Delhi-2

..Respondents



(3)

O R D E R (ORAL)

Shri Govindan S. Tampi:-

MA-1557/2003

MA-1557/2003 for joining together in a single application is allowed.

OA-1831/2003

Shri S.K.Gupta, learned counsel for applicants seeks permission to withdraw the present Original Application with liberty to file fresh OA at an appropriate time. Allowed as prayed.

2. Subject to aforesaid, OA is dismissed as withdrawn.

(Govindan S. Tampi)  
Member (S)

/s/

  
(V.S. Aggarwal)  
Chairman